

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2013 &
IA No. 288 of 2013

Dated : 16th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Andhra Pradesh Power Generation
Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary

ORDER

Admit. Issue notice to the Respondents returnable on 24.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt